

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 43
TO BE ANSWERED ON 18.07.2018**

PENDING RAILWAY PROJECTS IN KERALA

43. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken any review of the pending railway projects in Kerala;**
- (b) if so, the details thereof;**
- (c) the present status of such pending projects along with funds allocated and utilized in the last four years; and**
- (d) the details of measures taken by the Railways for early execution of pending projects?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 43 BY SHRI MULLAPPALLY RAMACHANDRAN TO BE ANSWERED IN LOK SABHA ON 18.07.2018 REGARDING PENDING RAILWAY PROJECTS IN KERALA

(a) to (c): Reviewing of pending/ongoing projects is a continuous process taken up with the concerned authorities to assess impediments affecting the projects and their mitigation to expedite progress of the projects. Details of pending/ongoing projects falling fully/partly in Kerala alongwith their present status, funds allocated and expenditure incurred thereon during last four years between March 2014 and March 2018 are as under:-

(₹ in crore)

S. No.	Project	Latest Estimated cost	Expenditure incurred during last four years	Outlay 2018-19	Status
	NEW LINE				
1.	Tirunavaya-Guruvayur (35 Km)	477	15.83	10	Government of Kerala has approved alignment in 2009 and Final Location Survey (FLS) for first 8 Km completed. Balance FLS is held up due to public protest.
2.	Angamali-Sabrimala (116 Km)	2815.62	126.44	219.90	On this project, work on Angamali-Kaladi section (7 Km) is in advance stage which, however is stuck for want of 0.6 hectare land. For balance length, land acquisition has delayed due to protest by local people against fixing of alignment of the project

					in Kottayam District. In view of considerable increase in project cost due to abnormal increase in land cost, Government of Kerala has been requested for their consent to share 50% cost of the project.
	GAUGE CONVERSION				
1.	Quilon- Tirunelveli- Tiruchendur &Tenkasi- Virudhunagar (357 Km)	1220	362.25	48	Commissioned
2	Dindigul- Pollachi- Palghat and Pollachi- Coimbatore (225 Km)	1120	333.23	22.87	Commissioned
	DOUBLING				
1	Mulanturutti- Kuruppantara (24 Km)	241.48	159.58	5.50	Commissioned
2	Kuruppantara -Chingavanam (27 Km)	457	288.5	56.50	Kuruppantara-Ettumannur (8 Km) was taken up. State Government has to expedite handing over of 7.49 hectare of land to Railways.
3	Chingavanam- Chengannur (27 Km)	436	227.28	17.90	Chengannur- Changanassery section (17 Km) commissioned. Work on balance section taken up.

4	Ernakulam-Kumbalam (7.71 Km)	189	1.34	6	In view of considerable increase in project cost due to abnormal rise in cost of land, Government of Kerala was requested for free land and sharing 50% of construction cost of the project. However, State Government has not agreed to Railway's request.
5	Kumbalam-Thuravur (15.59 Km)	253	0.9	15	In view of considerable increase in project cost due to abnormal rise in cost of land, Government of Kerala was requested for free land and sharing 50% of construction cost of the project. However, State Government has not agreed to Railway's request.
6	Turavur-Ambalapuzha (50 Km)	829	0.55	5.15	The consent of State Government for cost sharing and providing free land is awaited.
7	Ambalapuzha-Haripad (18.13 Km)	289	160.16	10.5	Earthwork, bridges & ballast supply works have been taken up.
8	Thiruvananthapuram-Kanniyakumari (86.50 Km)	1432	0.92	110	Earthwork, bridges & ballast supply works have been taken up.
9	Shoranur-Ernakulam (107 Km)	1518	...	0.1	New project included in the Budget 2018-19.

(d): To expedite completion of projects, a number of initiatives have been taken to speed up the works like increased allocation of funds, funding through loan from Institutions like Life Insurance Corporation, execution of projects through Special Purpose Vehicles, etc. Besides these, to reduce delays on account of land acquisition, security issues and forestry clearances etc, meetings with State Officials at various levels are held from time to time.
